## GOVERNMENT OF INDIA POWER LOK SABHA

UNSTARRED QUESTION NO:2674 ANSWERED ON:12.03.2010 DELAY IN COMMISSIONING OF POWER PROJECTS Agarwal Shri Jai Prakash;Chavan Shri Harischandra Deoram;Deo Shri Kalikesh Narayan Singh;Jeyadural Shri S. R.;Mahajan Smt. Sumitra;Mahendrasinh Shri Chauhan ;Pakkirappa Shri S.;Pandey Saroj;Sarvey Shri Sathyanarayana

## Will the Minister of POWER be pleased to state:

(a) whether a number of power projects proposed to be commissioned during the Tenth Five Year Plan in the country including Karnataka has not been commissioned so far;

(b) if so, the details thereof and the reasons therefor;

(c) the details of functioning and under construction power projects in the country along with the power generation capacity and estimated cost involved therein, State/UT-wise;

(d) the details of power projects where construction work has been pending or has been delayed, State/UT-wise; and

(e) the steps being taken or proposed to be taken by the Government for starting the work on pending projects and for timely commissioning of these projects?

## Answer

## MINISTER OF THE STATE IN THE MINISTRY OF POWER (SHRI BHARATSINH SOLANKI)

(a) & (b): Details of thermal and hydro power projects which were targeted for commissioning during the Tenth Five Year Plan but are yet to be commissioned are given at Annex – I & II, respectively.

Nuclear power project, Kudankulam U-1 (1000 MW), Tamil Nadu, targeted for commissioning in the Tenth Plan is likely to be commissioned in March, 2011. The project has been delayed due to delay in supply of materials/equipments from Russian federation.

(c): Details of power projects functioning during the current year in the country are given at Annex – III. Further, State-wise details of thermal, hydro and nuclear power projects presently under construction in the country are indicated at Annex – IV, V & VI, respectively.

(d): Details of thermal, hydro and nuclear power projects where construction work has been pending or has been delayed are indicated at Annex-VII, VIII and IX, respectively..

(e): The following steps have been taken by the Government to ensure that the projects are commissioned as per the schedule:

a. Monitoring mechanism in the Ministry has been strengthened. The progress of generation projects for completion during 11th Five Year Plan is reviewed periodically by the Central Electricity Authority, Ministry of Power and Power Projects Monitoring Panel (PPMP). An Advisory Group under the chairmanship of Hon'ble Minister of Power with retired power secretaries amongst others has been set up to suggest ways and means to achieve the 11th Plan capacity addition targets.

b. Bharat Heavy Electricals Limited (BHEL) is a major indigenous manufacturer for main plant equipment in Public Sector. BHEL has enhanced its capacity to deliver 10,000 MW of main plant equipment per annum, have put in place an action plan to enhance capacity to deliver 15,000 MW per annum by March,2010 and may raise this capacity upto 20000 MW by March,2012 depending upon the market demand.

c. The issue of supply of equipments by BHEL has been discussed in the Committee of Secretaries chaired by the Cabinet Secretary on December 8,2009. In pursuance of the decision taken in the meeting, a Group under the Chairmanship of Secretary(Heavy Industry) to finalise a joint action plan which would lay down the schedule /timeframe for completion of projects as per targets, has been set up. Members of the Group include Secretary (Power), Chairperson, CEA, CMD, NTPC and CMD, BHEL.

d. A Joint Venture Agreement has been signed between NTPC Ltd. and BHEL to take up work related to Engineering, Procurement and Construction (EPC) for power plants and other infrastructure projects.

e. M/s L&T has already formed a Joint Venture Company with MHI, Japan for manufacture of supercritical steam generator and steam turbine generators in India.

f. All stakeholders have been sensitized towards enlarging the vendor base so as to meet the Balance of Plants (BoP) requirements.

g. To overcome the shortage of skilled manpower, `Adopt an ITI` initiative has been taken up.

h. Periodical meetings are held with concerned Ministries viz. Ministry of Coal, Ministry of Petroleum and Natural Gas and Ministry of Environment & Forest and at other forums at highest level to sort out the inter ministerial issues with regard to availability of fuel and grant of Environment & Forest clearance to generation projects.

In addition to this, to ensure that the capacity addition targets are realized and projects are commissioned as per schedule, an Accountability System has been put in place for the Eleventh Plan central sector power projects scheduled for commissioning during the Eleventh Five Year Plan period.